

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 20th March, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 21/2017(CZ) (M.A.No.84/17)	Noratmal Sharma Vs State of Rajasthan & 4 Ors.	Mr. Rohit Saughaura Adv.	
2.	Original Application No. 25/2017(CZ) (M.A.No.145/17) (M.A.No.148/17)	Anand Chopkar Vs State of Chhattisgarh & 7 Ors.	Mr. Sambhav Sogani, Adv.	
3.	Original Application No. 27/2017(CZ)	Balbir Singh Parmar Vs Deputy Conservator Forest, Dholpur (Rajasthan) & 4 Ors.	Mr. Sandeep Mishra, Adv.	
4.	Original Application No. 33/2017(CZ) (M.A.No.160/17) (M.A.No.161/17)	Shekh Sajid Vs State of M.P. & 8 Ors.	Mr. Aditya Vijay Singh, Adv.	
5.	Original Application No. 34/2017(CZ) (M.A.No.162/17)	Naveen Sarawat Vs State of Rajasthan & 5 Ors.	Mr. Om Shankar Shrivastava, Adv.	
6.	Appeal No. 12/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
7.	Review Application No.01/2017(CZ) in Appeal No. 06/2017	Saurabh Agarwal & Anr. Vs Balco Ltd. & Ors.	Mr. Kishore Narayan, Adv.	
FOR HEARING				
8.	Original Application No. 120/2016(CZ)	Navin Verma Vs. State of Rajasthan & Ors.	Mr. Navin Verma, Applicant in person Mr. Sandeep Singh, Adv.	
9.	Original Application No. 158/2016(CZ) (M.A.No.1099/16)	Naveen Sarawat Vs. State of Rajasthan & 3 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
10.	Original Application No. 326/2014(CZ) (M.A.No.1020/16)	Shailendra Jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Veer Kumar Jain, Adv. Mr. Sachin K Verma Adv.	

11.	Original Application No. 16/2015(CZ) (M.A.No.460/17)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Om S. Shrivastav, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sumer Chouhan, Adv. Mr. Kumar Ojha, Adv.	
FOR COMPLIANCE				
12.	Original Application No. 110/2015(CZ)	Bhojraj Madne Vs. State of M.P. & 4 Ors.	Mr. R.K. Sengar, Adv. Mr. N.C.Das, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in